

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:240

ANSWERED ON:20.07.2009

AVAILABILITY OF 3-G SPECTRUM

Lagadapati Shri Rajagopal; Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has made any assessment about the availability of Third Generation (3-G) spectrum in the country;
- (b) if so, the details thereof, circle-wise;
- (c) whether some concerns have been expressed by telecom operators on the administrative charges proposed by Telecom Regulatory Authority of India (TRAI) on 3-G spectrum;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to address the problem?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 240 FOR 20TH JULY, 2009 REGARDING AVAILABILITY OF 3-G SPECTRUM.

(a) & (b) Yes, Sir. Circle-wise availability of Spectrum details are given in the Annexure.

(c) to (e) An empowered Group Of Ministers (eGOM) has been constituted to look into issues relating to 3G Spectrum Auction which inter-alia includes administrative charges on 3G Spectrum.